

Title: Requested the Government to give direction to the Registrar General and the Census Commissioner of India to collect particulars of the OBCs in the current census by providing separate column for the OBCs in the form.

SHRI K. YERRANNAIDU (SRIKAKULAM): Thank you very much, Sir, for giving me this opportunity. I am raising a very important and alarming issue. The Census Commissioner has already started collecting the particulars. More than 60 per cent of the population in this country belongs to OBCs. Last time, twice I had raised the same issue in this august House but now when the census is being conducted, there is no separate column for OBCs. We have been discussing about reservation and everything for OBCs but without any specific figure for OBCs' population, it is very difficult to give reservation to them in future. Already 27 per cent reservation is given to OBCs in employment, but there is no reservation for them in education. The Registrar General and Census Commissioner of India is under the Home Minister's control. So, I am asking the Minister of Parliamentary Affairs, through you, to immediately inform the Home Minister to collect the particulars of the OBCs.

There is a Parliamentary Standing Committee for Women and there is a Parliamentary Standing Committee for Scheduled Castes and Scheduled Tribes, but after we have given 27 per cent reservation to OBCs, how this is being implemented, we do not know. The National OBCs Corporation is there and the Government is providing Rs.200 crore for the welfare of the OBCs. But there is no Parliamentary Standing Committee to see whether the schemes for them are being implemented or not. So, just as after the introduction of the reservation for Scheduled Castes and Scheduled Tribes, there is a Parliamentary Standing Committee, likewise, there should be a Standing Committee for the OBCs also. We are, therefore, demanding that there should be reservation for OBCs in educational institutions and also their particulars should be collected in the census.

These are all the issues I am placing before the Government.

MR. DEPUTY-SPEAKER: He has taken note of it.

SHRI K. YERRANNAIDU (SRIKAKULAM): So, Sir, out of these three issues raised by me, the Government should give immediate direction to the Registrar General and Census Commissioner of India to collect the figures of OBCs. This is my humble submission.